

करते हैं और गवर्नमेंट ने मई तक इनको extension दे दी है। सर, मैं इसको थोड़ा सा पढ़कर आपको बताना चाहता हूँ कि जो European Union की Air Safety Agency है, उनका Safety Regulator है, उन्होंने बाकायदा stern warning दी है कि Airbus A320 New engines must be replaced and they cannot take chances. ये कहते हैं कि दोनों engines कोई जरूरी नहीं हैं, अगर एक फेल भी हो जाए, तो जहाज land कर सकता है, तो we cannot take chances. ऐसे ही पहले इंडिया में Boeing 737 planes fly करते थे। पिछले दिनों में दो बड़े जहाज गिरे हैं। एक Egyptian Airlines और एक Lion Air का था, जिनमें बहुत सारे लोगों का नुकसान हुआ है। मेरी DGCA और Government of India से यह विनती है कि we cannot take chances. आप proactive हो जाइए, reactive मत हो जाइए। लोगों की जान की बहुत बड़ी कीमत है, तो कृपा करके जल्दी से जल्दी इन planes को replace करके safer planes लाइए।

**श्रीमती विप्लव ठाकुर** (हिमाचल प्रदेश): महोदय, मैं माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करती हूँ।

SHRI P. WILSON: Sir, I too would like to associate myself with the matter raised by the hon. Member.

DR. SASMIT PATRA: Sir, I too would like to associate myself with the matter raised by the hon. Member.

**श्री मधुसूदन मिश्री** (गुजरात): महोदय, मैं माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूँ।

**श्री मोहम्मद अली खान** (आंध्र प्रदेश): महोदय, मैं माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूँ।

†جناب محمد علی خان (آندھراپردیش): مہودے، میں بھی مارٹے سڈسٹے کے ذریعے اٹھائے گئے موضوع سے خود کو سمبڈ کرتا ہوں۔

#### Genocide of tribals in Gudri block of West Burugulekera district of Jharkhand

**श्री समीर उरांव** (झारखंड): सभापति महोदय, मैं झारखंड के अंदर पश्चिमी सिंहभूम जिला के गुदड़ी में बुरुगुलिकेरा गांव है, उसमें सात आदिवासियों की जो निर्मम हत्या हुई है, नरसंहार हुआ है, उसकी सूचना देने के लिए खड़ा हुआ हूँ। सभापति महोदय, मैं बताना चाहता हूँ कि पिछले महीने 19 जनवरी को वहां बुरुगुलिकेरा गांव में सात आदिवासियों की सिर से पूरा धड़ अलग करके हत्या कर दी गई। \* वहां हत्या के दो दिन बाद प्रशासन पहुंचता है। वहां आरोपी खुद पुलिस प्रशासन को बोलता है कि हम लोगों ने ऐसा किया। \*

†Transliteration in Urdu script.

\*Not recorded.

**श्री सभापति:** सरकार के ऊपर कोई आरोप रिकॉर्ड में नहीं जाएगा। आप विषय बताइए।

**श्री समीर उरांव:** सभापति महोदय, मैं यह बताना चाहता हूँ कि इतनी बड़ी घटना हुई है, इतना बड़ा नरसंहार हुआ है, इसका कारण यह है कि वहाँ कुछ तथाकथित लोग हैं, जो पथलगड़ी के नाम से ग्राम सभा करके, जो भारतीयता की पहचान वाले हमारे कार्ड्स होते हैं, राशन कार्ड्स होते हैं, आधार कार्ड्स होते हैं, पैन कार्ड्स होते हैं, इन सारी चीज़ों को जमा करके महामहिम राज्यपाल के पास भेज देने के लिए कहते हैं। वे कहते हैं कि हम लोग सरकार की कोई भी सुविधा को प्राप्त नहीं करेंगे। वे लोग इस प्रकार की असामाजिक गतिविधियाँ वहाँ चला रहे हैं। जो लोग मर गए हैं, वे लोग इस कार्य का विरोध कर रहे थे, चूँकि उनको सरकार से राशन मिलता था, तो वे कह रहे थे कि हम इन चीज़ों को क्यों वापस करे, इसीलिए ग्राम सभा करके उनकी सामूहिक रूप से हत्या कर दी जाती है।

सभापति महोदय, इसीलिए मैं कहना चाहूँगा कि इस प्रकार से जो हत्या हुई है, उसकी कहीं न कहीं, ठीक ढंग से जांच होनी चाहिए और इसके लिए एक केन्द्रीय दल निर्धारित होना चाहिए। जो शोक संतप्त परिवार हैं, जिनके परिवार के लोगों की हत्या हुई है, उन लोगों को उचित मुआवजा मिले, उन लोगों को उचित सुविधा मिले, इसीलिए मैं आपके माध्यम से इस बात को सदन को बताना चाहता हूँ। मैं सरकार से मांग करता हूँ कि इस मामले में उचित कार्रवाई होनी चाहिए।

**SHRI RAMKUMAR VERMA (Rajasthan):** Sir, I associate myself with the matter raised by the hon. Member.

**SHRI NARAYAN LAL PANCHARIYA (Rajasthan):** Sir, I also associate myself with the matter raised by the hon. Member.

**SHRI K. BHABANANDA SINGH (Manipur):** Sir, I also associate myself with the matter raised by the hon. Member.

**SHRI KAMAKHYA PRASAD TASA (Assam):** Sir, I also associate myself with the matter raised by the hon. Member.

**SHRI MAHESH PODDAR (Jharkhand):** Sir, I also associate myself with the matter raised by the hon. Member.

**DR. VIKAS MAHATME (Maharashtra):** Sir, I also associate myself with the matter raised by the hon. Member.

**SHRI SHAMSHER SINGH MANHAS (Jammu and Kashmir):** Sir, I also associate myself with the matter raised by the hon. Member.

SHRI CHUNIBHAI KANJIBHAI GOHEL (Gujarat): Sir, I also associate myself with the matter raised by the hon. Member.

MAHANT SHAMBHUPRASADJI TUNDIYA (Gujarat): Sir, I also associate myself with the matter raised by the hon. Member.

DR. ASHOK BAJPAI (Uttar Pradesh): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI VIJAY PAL SINGH TOMAR: Sir, I also associate myself with the matter raised by the hon. Member.

LT. GEN. (DR.) D.P. VATS (RETD.): Sir, I also associate myself with the matter raised by the hon. Member.

DR. NARENDRA JADHAV (Nominated): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI RAJEEV CHANDRASEKHAR (Karnataka): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI RAM CHANDRA PRASAD SINGH (Bihar): Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI KAHKASHAN PERWEEN: Sir, I also associate myself with the matter raised by the hon. Member.

DR. SATYANARAYAN JATIYA: Sir, I also associate myself with the matter raised by the hon. Member.

SHRI ARUN SINGH (Uttar Pradesh): Sir, I also associate myself with the matter raised by the hon. Member.

**श्रीमती सम्पतिया उइके** (मध्य प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करती हूँ।

**श्री सकलदीप राजभर** (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूँ।

**श्री हरनाथ सिंह यादव** (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूँ।

**श्री राम नाथ ठाकुर** (बिहार): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूँ।

**श्री सभापति**: ठीक है, धन्यवाद। एसोसिएट करने वाले माननीय सदस्य स्लिप भेज दें। माननीय गृह मंत्री जी बैठे हैं, वे इसको देखें। श्री ए. मोहम्मदजन।

**Need for resuming the local train service from Ranipet to  
Chennai in Tamil Nadu**

SHRI A. MOHAMMEDJAN (Tamil Nadu): Sir, I am very thankful to you for the opportunity that you have given to me. My birthplace Ranipet in Tamil Nadu is just 110 kilometres away from Chennai. It is surrounded by a lot of big towns and it is a historical place. It is surrounded by Arcot, Melvisharam, Walajapet, which are the main places for manufacturing of finished leather and shoes. Walajah is a main place known for silk sarees and dhotis and Arcot for paddy and rice. From these places, a lot of business people and regular office-goers are going to Chennai daily. About 40-50 years ago, a train was running from Ranipet to Walajah Road, which is about five kilometres from Ranipet and it gave connection to Selam, Bengaluru and Chennai trains. But it was stopped. I do not know why. Now the old station has been renewed and all the facilities have been provided. All the buildings have been constructed. Ticket counters have been constructed and it is ready to resume the train service. The premises of those buildings are being misused by anti-social elements. I humbly request our hon. Prime Minister, Modiji and our hon. Union Railway Minister, Shri Piyush Goyal, the stalwarts in achievements, to consider my plea sympathetically and on humanitarian grounds and bring to light by taking action regarding resuming the railway service from Ranipet to Chennai via Walajah Road and Arakkonam. This will help the downtrodden section of society and the poorest people to get transport amenities, which will coherently reflect the dreams of our Prime Minister, Modiji. At least, a local train or EMV service can start from this place whereby it can start from Ranipet at 6.00 a.m. and come back from Chennai at 6.00 p.m. so that the regular office-goers can be benefited. Our hon. Chief Minister of Tamil Nadu, Dr. Palaniswami has announced Ranipet as the district headquarters. So I request that a train may be resumed from Ranipet to Chennai.

**Long pending criminal cases involving elected representatives**

SHRI KANAKAMEDALA RAVINDRA KUMAR (Andhra Pradesh): Sir, I am raising an issue with regard to pending criminal cases and disposal of criminal cases against the representatives-MLAs, MPs and others. In fact, the hon. Constitution Bench, the